

**Central Administrative Tribunal  
Principal Bench**

**CP-25/2018  
In OA-2489/2017**

**New Delhi, this the 13<sup>th</sup> day of April, 2018**

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Sanjeet,  
Aged about 31 years,  
S/o Sh. Brijnandan,  
R/o H. No. 41, Sadarpur Colony,  
Sec-45, Noida, Gautam Budh Nagar, UP.
  
2. Deepika,  
Aged about 28 years,  
D/o Sh. Bijender Singh,  
R/o Village Malcha, PO Harsana Kalan,  
Sonepat, Haryana-131001.
  
3. Shruti Tyagi,  
Aged about 28 years,  
D/o Sh. Sushil Kumar,  
R/o J-53, G.F. Dilshad Colony,  
Delhi-110095.
  
4. Sandeep Nautiyal,  
Aged about 30 years,  
S/o Sh. B.P. Nautiyal,  
R/o D-2/42, Dayal Pur, Karawal Nagar Road,  
Delhi-110094. ... Petitioners

(through Sh. M.K. Bharadwaj)  
Versus

1. Ms. Gitanjali Gupta,  
Chairman, DSSSB,  
FC-18, Institutional Area,  
Karkardooma, Delhi-110092.
  
2. Ms. Saumya Gupta,  
Director of Education,  
Directorate of Education,  
Govt. of NCT of Delhi,  
Old Secretariat, Delhi. ... Respondents

(through Ms. Harvinder Oberoi and Sh. Anuj Kumar Sharma)

**ORDER (ORAL)****Mrs. Jasmine Ahmed, Member (J)**

Sh. M.K. Bharadwaj, learned counsel who has filed this Contempt Petition, seeks to withdraw this CP. CP is accordingly dismissed. Notices issued to the alleged contemnors are discharged.

**(Uday Kumar Varma)  
Member (A)**

**(Jasmine Ahmed)  
Member (J)**

/ns/